

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:6222  
ANSWERED ON:06.05.2013  
NCC OFFICES  
Abdulrahman Shri

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether a number of offices of National Cadet Corps (NCC) are being run from rented accommodation;
- (b) if so, the details thereof;
- (c) whether the NCC has refused to vacate the rented accommodation in some States which were taken on rent three or four decades ago though the States have provided sufficient land / accommodation to house the NCC offices; and
- (d) if so, the details thereof and the reasons for not vacating the rented premises?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) & (b): Yes, Madam. State-wise details of NCC offices being run from rented accommodation are given at Appendix 'A'.
- (c) & (d): State-wise details of NCC offices run from rented accommodation but not vacated with reasons thereof are given at Appendix 'B'.